MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Defence Institute of Advanced Technology, (DIAT), Pune, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above technology.

[Placed in Library. See No. L.T. 1062/17/19]

Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, on behalf of Shri Prakash Javadekar, I lay on the Table, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. N-10/001/(6)2015-PBRB, dated the 2nd September, 2019, publishing the Prasar Bharati (Broadcasting Corporation of India) Director General (Akashvani) and Director General (Doordarshan) Recruitment Regulations, 2019. [Placed in Library. See No. L.T. 1142/17/19]

Report and Accounts (2017-18) of Maulana Azad Education Foundation (MAEF) New Delhi and related papers

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Maulana Azad Education Foundation (MAEF), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 670/17/19]

Report and Accounts (2018-19) of Singareni Colleries Company Limited (SCCL) Bhadradari, Kothagudem, Telangana and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS